

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI





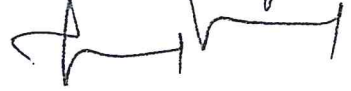

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/37/IB/2018  
PETITION NUMBER : CP/511/IB/2017  
NAME OF THE PETITIONER : V. NAGARAJAN  
NAME OF THE RESPONDENT : K.SUBBURAJ & ANR  
UNDER SECTION : 60

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

- |   |   |                        |   |
|---|---|------------------------|---|
| ① | R. ASHWANTH                                 | Counsel for R1 & R2    |                       |
| ② | K. MOORTHY<br>Rep by Srinath R. Iyer<br>Sew | Counsel for R5, 6 & 13 |                      |
| ③ | R. VISHNU                                   | Counsel for 3, 4, 7, 9 |                      |
| ④ | V. Nagarajan                                | Wamidar for            |                      |
| ⑤ | J. Manikannan                               | RP's counsel           |                      |
| ⑥ | M. Anantha Kumar                            | Counsel for R8 & R14   | 17. Ananth Kumar<br> |

ORDER

Applicant/Liquidator present. Counsel for RP present. Counsel for R1 and R2 present. Counsel for R3, R4, R7 and R9 present. Counsel for R5, R6 and R13 present. Counsel for R8 and R14 present. There is no representation on behalf of R10, R11 and R12.

Counsel for the Applicant/Liquidator is directed to send private notice to R10, R11 and R12 and place proof of service along with an affidavit on record by next date of hearing.

Counsel for R5, R6 and R13 has filed additional documents on behalf of R13. He is directed to provide the copies of the same to the Applicant/Liquidator and other Respondents. The Counsel for the Applicant/Liquidator is directed to provide the copy of Rejoinder to the Respondents.

Matter is posted for arguments in relation to interim reliefs (i) to (iv) which is prayed by the Applicant under para '5' of the Application. Put up on **31.08.2018 at 10.30 A.M.**

  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)

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